

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH  
NEW DELHI

D.A. No.3003/91

Date of decision 7-5-1996

Hon'ble Shri S.R. Adige, Member (A)  
Hon'ble Smt. Lakshmi Swaminathan, Member (J)

1. Shri Subhash Mehtani  
s/o Shri G.D. Mehtani  
r/o 23/208, Lodhi Colony, New Delhi-5

2. Shri R.P. Singh  
R/o 91-C, Pocket -I  
Dilshad Garden, Delhi-95

3. Shri Virendra Kapoor,  
R/o 102, Lodhi Colony  
New Delhi-3

4. Shri Yeshpal Dabas,  
FGI 76-C, Vikaspuri,  
New Delhi-18

5. Shri D.P. Kautia  
R/o 755, Laxmi Bai Nagar,  
New Delhi.

6. Shri D.Sivarajan  
R/o 1491, Lodi Road, New Delhi.

7. Sh.I.C. Kamboj,  
R/o 111, Dhruva Apartments,  
Patparganj, Delhi

8. Shri B.P. Singh  
R/o WZ-686, Shiv Nagar, New Delhi

9. Shri Anil Kumar  
R/o 112, Dhruva Apartments,  
Patparganj, Delhi

10. Sh. Ram Avtar  
R/o 92/4, Sec.I,  
Pushp Vihar, New Delhi.

11. Sh. N.M.L. Bhatnagar,  
R/o 335, Dhruva Apartments,  
Patparganj, Delhi

12. Sh. Hukam Chand  
R/o 04C/14/263, Janakpuri,  
New Delhi.

13. Sh. M.M. Chopra,  
R/o 1, Malka Ganj,  
Delhi.

14. Sh. Sudesh Kumar  
R/o D-7, Raksha Kunj,  
Pashchim Vihar,  
New Delhi-3

(8)

15. Sh. Lal Singh Negi  
R/o 11(MS) Type.III,  
Timarpur, Delhi-7
16. Sh. Karnail Singh  
R/o Flat No. 197-C, Pocket-I,  
Mayur Vihar (Phase-I),  
Delhi-91
17. Sh. B.B. Jain,  
R/o 236, Laxmibai Nagar,  
New Delhi-23
18. Sh. V.P. Bhatia  
R/o 5/602, Lodi Colony,  
New Delhi-3
19. Sh. C.L. Sharma  
R/o Type.IV, Sector-III, Qr. No. 59,  
Sadiq Nagar, New Delhi-49
20. Sh. B.C. Das  
R/o 449, Lodi Road Complex,  
New Delhi-3

... Applic ants

(By Advocate Shri B.K. Aggarwal )

Vs.

1. Union of India through Secretary,  
Department of Personnel and Training  
North Block, New Delhi.
2. Ministry of Home Affairs,  
North Block, New Delhi.
3. Department of Science & Technology,  
Technology Bhawan, New Mehrauli Road,  
New Delhi.
4. Ministry of Welfare, Shastri Bhawan,  
New Delhi.
5. Union Public Service Commission,  
Shahjahan Road, New Delhi.

... Respondents

(None for the respondents )

ORDER (ORAL)

(Hon'ble Shri S.R. Adige, Member (A)

We have heard Shri B.K. Aggarwal, counsel for the applicants. He states that the OA has become infructuous in view of the certain orders of the Hon'ble Supreme Court and judgments of the Tribunal. Under the circumstances, this O.A. is dismissed as having become infructuous. No costs.

*Lakshmi Swaminathan*  
(Smt. Lakshmi Swaminathan)  
Member (J)

*S.R. Adige*  
(S.R. Adige )  
Member (A)